

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 232/2002

DATE OF ORDER : 3.10.2002

Suneel Kumar Pathak son of Shri R.D. Pathak, aged about 35 years, resident of Quarter No. 475/2, MES Officers Enclave, Pratap Lines, Jaipur Cantt, Jaipur at present posted as Surveyor of Works in the Office of CWE, Jaipur.

....Applicant.

VERSUS

1. Union of India through the secretary to the Government of India, Ministry of Defence, New Delhi.
2. Engineer in Chief, Engineer in Chief's Branch, Army Headquarters, Kashmir House, DHQ P.O., New Delhi.
3. Union Public service commission through the Secretary, UPSC, Dholpur House, Shahjahan Road, New Delhi.

....Respondents.

Mr. Vinod Goyal, counsel for the applicant.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

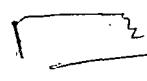
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he wants to withdraw this OA with a liberty to file a duly constituted OA. Prayer granted subject to limitation.

2. MA No. 413/2002 also stands disposed of.

  
(M.L. CHAUHAN)  
MEMBER (J)

  
(H.O. GUPTA)  
MEMBER (A)

AHQ